

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 517 of 2020

IN THE MATTER OF:

Rajesh Mahajan

...Appellant

Versus

Park Network Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : Mr. Praveen Kr. Aggarwal, Advocate

**For Respondents : Mr. Tushar Thareja, Advocate for R-1
Mr. Ajay Goel, Advocate for R-2 and R-3**

O R D E R
(Through Virtual Mode)

24.07.2020 Pleadings are complete. However, learned counsel for the Appellant wants to file rejoinder/rebuttal to the 'Status Report' of Respondent No. 3. He is allowed to do so within two weeks.

List the appeal 'for Admission (After Notice)' on **21st August, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/gc/